- (ii) Second Report on Demands for Grants (2019-20) relating to the Ministry of Information and Broadcasting;
- (iii) Third Report on Demands for Grants (2019-20) relating to the Ministry of Communications (Department of Posts); and
- (iv) Fourth Report on Demands for Grants (2019-20) relating to the Ministry of Electronics and Information Technology.

## STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON WATER RESOURCES

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement of the Department-related Parliamentary Standing Committee on Water Resources showing Further Action Taken by the Government on the Observations/Recommendations contained in the Twenty-first Report on Action Taken on Observations/Recommendations contained in the Fourteenth Report on the subject "Review of Accelerated Irrigation Benefits Programme (AIBP)".

#### STATEMENT BY MINISTER

# Status of implementation of recommendations/observations contained in the Two Hundred and Seventy-first Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

संस्कृति मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं संस्कृति मंत्रालय द्वारा प्रशासित अध्येतावृत्ति, अनुदानों, पेंशन और योजनाओं के संबंध में विभाग-संबंधित परिवहन, पर्यटन और संस्कृति संबंधी संसदीय स्थायी समिति के दो सौ इकहत्तरवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

## **OBSERVATION BY THE CHAIR**

MR. CHAIRMAN: Hon. Members, the other day when we were taking up the Short Notice Question, some Members raised the issue that it was not circulated. After getting message from the Secretariat, I said it has been circulated. But, unnecessarily, two Members argued with the Chair and insisted, saying 'No, Sir, it was not circulated.' I remembered and I did not want to join the issue at that time. But the record has to be put straight. The Rajya Sabha Secretariat, Parliament of India, dated 7th December, 2019 received the following Parliament papers: Parliament Bulletin Part-II, List of Business, Unstarred Questions' list, Papers laid on the Table, Synopsis of the debate, supplement to the Synopsis of the debate, Short Notice Question dated 9.12.2019 (English and Hindi). This was the Bulletin and it also included the Short Notice Question to be asked at the sitting of the Rajya Sabha to be held on Monday, the 9th December, relating to allocation of funds to States under Dam Rehabilitation and Improvement Project, by Shri Y. S. Chowdary. These were all distributed on Saturday itself. I request the Members, please, before you raise any issue in the House and argue on that, go through the earlier proceedings as well as the papers sent to you through Parliamentary Bulletin and then raise the issue. Otherwise, we will not only be wasting time of the House but also sending a wrong message as if the Chair is doing something wrong, procedure is not followed and, subsequently, the Chair is compelled to make a comment like this. This should be avoided by one and all. All the concerned Members, I hope, will take note of the same.

Now, we will take up Zero Hour submissions. Ms. Dola Sen.

### MATTERS RAISED WITH PERMISSION

#### Non-payment of wages to workers of Hindustan Paper Corporation Ltd.

MS. DOLA SEN (West Bengal): Thank you Mr. Chairman, Sir, for permitting to make my submission during Zero Hour.

My subject is non-payment of wages to employees and workers of Hindustan Paper Corporation Limited even after verdict given by the NCLAT.

Sir, the employees of HPCL, a Government of India enterprise *i.e.* public enterprises, are in deep distress. The HPCL has its two manufacturing units, namely in Cachar Paper Mill and Naogaon Paper Mill in Assam with its headquarters in Kolkata. Production in these two paper mills has been suspended from October, 2015, and March, 2017, respectively. Salary last paid was on December, 2016.